

Disposal of cases under National Green Tribunal

2522. SHRI VIVEK GUPTA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the National Green Tribunal is disposing off the cases pending before it, within a time limit of 6 months as mandated by the relevant act;
- (b) the number of cases filed and the number of cases the Tribunal has disposed off so far, State-wise ; and
- (c) the number of cases in which compensation to be paid was ordered by the Tribunal and the number of cases in which such compensation was paid to all concerned, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : (a) As per the information received from National Green Tribunal (NGT), all endeavours have been made for disposal of the cases by the Tribunal within the time limit of 6 months and most of the cases have been disposed off within that time.

- (b) The total number of cases including transferred cases, appeals and application and the disposal of the cases by the NGT is as under:

Total filing	-	367
Total disposal	-	171
Pendency	-	196

- (c) One (1)*

*No information regarding execution of order.

Compliance of pollution control norms by distilleries

2523. DR. T.N. SEEMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the distilleries are one of the major source of pollution in the country;